

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI THE 19th JUNE, 1980

N O T I F I C A T I O N  
(Incometax)

No. 3486 (F.No.197/75/79-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (230) of section 10 of the Incometax Act, 1961 (43 of 1961) the Central Government hereby notifies "Catholic Church, Vyara" for the purpose of the said section for assessment year 1976-77 to 1980-81.

Sd/- (B. M. Singh)  
UNDER SECRETARY TO THE GOVT. OF INDIA

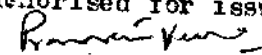
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Copy to:-

1. Catholic Church, Vyara, Surat.
2. The Commissioner of Incometax Baroda with reference to his letter No. BFD/SIB/Board /79 dated 15.10.79.
3. All Commissioners of Incometax.
4. D.I(IT)/(ISAP)/(P&EE)/(Inv), New Delhi. Dte of Comm services (I.T)
5. All officers and Section of I.T Wing of CBDT New Delhi.
6. CSAG New Delhi (20 copies)
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NG:CC/ITA 13277/997RSP/80

NAE/ 28.6.80